

**THE HIGH COURT OF KERALA**

Kochi - 682 031

Dated - 13 / 04 / 2016

**PROCEEDINGS**

Judiciary - General Transfers of Sub Judges / CJMs - Orders issued.

Read : GO(P.)No.23 /2015 / Law dated 07-12-2015.

**ORDER NO. B1(A) - 108826 / 2016**

As per the GO read above, the Government have sanctioned 7 posts of Full time Secretaries in District Legal Services Authorities to be filled up by the deputation of Sub Judges from the Kerala Judicial Service. As part of the filling up of the vacancies, following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Shri G.Anil, Full-time Secretary, DLSA, Ernakulam	CJM, Kasaragod	Shri C.S.Mohit (Sl.No.2) On receipt of order of repatriation by the Government.	JMFC, Kasaragod
2	Shri Mohit C.S., Principal Sub Judge, Ernakulam	Full-time Secretary, DLSA, Ernakulam	Addl.Sub Judge-I, Ernakulam	Shri G.Anil (Sl.No.1)
3	Shri Rajan Thattil, Sub Judge, Manjeri	Full-time Secretary, DLSA, Manjeri	Shri K.P.Pradeep (Sl.No.13)	On receipt of the Government order, assume charge
4	Shri Basheer A.M., Addl. Sub Judge-I, Ernakulam	Principal Sub Judge, Ernakulam upto the FN of 19- 05-2016	Shri C.S.Mohit (Sl.No.2)	Shri Dinesh C.R. (Sl.No.12)
5	Sri Rajiv Jayaraj, Additional Sub Judge-II, Kollam	Full-time Secretary, DLSA, Palakkad	Principal Sub Judge, Kollam	On receipt of the Government order, assume charge
6	Shri S. Radhakrishnan Sub Judge, Neyyattinkara	Full-time Secretary, DLSA, Kollam	Principal Sub Judge, Thiruvananthapuram	On receipt of the Government order, assume charge

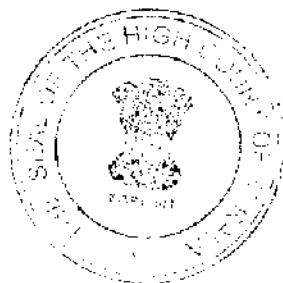


*(Handwritten signature)*

I	II	III	IV	V
7	Shri A.G. Sathishkumar, Sub Judge, Sulthan Bathery	Full-time Secretary, DLSA, Waynad	Smt. Sunitha K.P. (SI.No.17)	On receipt of the Government order, assume charge
8	Sri Philip Thomas, Sub Judge, Kasaragod	Full-time Secretary, DLSA, Kasaragod	Shri P.T.Prakashan (SI.No.10)	On receipt of the Government order, assume charge
9	Shri Prabhash Lal T.P., Sub Judge, Thodupuzha	Full-time Secretary, DLSA, Thodupuzha	Shri Sunil K.P. (SI.No.14)	On receipt of the Government order, assume charge
10	Shri P.T.Prakashan, Addl. Sub Judge-I, Thiruvananthapuram	Sub Judge, Kasaragod	Principal Sub Judge, Thirubvananthapuram	Shri Philip Thomas(SI.No.8)
11	Shri R.Jayakrishnan, Sub Judge, Pathanamthitta	Full-time Secretary, DLSA, Pathanamthitta	Smt. Usha Nair(SI.No.18)	On receipt of the Government order, assume charge

Following officers at SI.No.12 to 21 are promoted to the cadre of Sub Judge / CJM and posted as shown in column III.

12	Shri C.R.Dinesh, Munsiff, Wadakkanchery	Additional Sub Judge-I, Ernakulam	JMFC, Kunnamkulam	Shri Basheer A.M. (SI.No.4)
13	Shri K.P.Pradeep, Munsiff-Magistrate, Kolanchery	Sub Judge, Manjeri	JMFC, Muvattupuzha	Shri Rajan Thattil(SI.No.3)
14	Shri Sunil K.P., JMFC-I, Cherthala	Sub Judge, Thodupuzha	JMFC-II, Cherthala	Shri Prabhash Lal T.P.(SI.No.9)
15	Smt. Saima P.S. Principal Munsiff, Nedumangad	Additional Sub Judge, Kollam	Smt. Parvathy S.R. (SI.No.22)	Principal Sub Judge, Kollam
16	Shri Udayakumar V., JMFC, Changanachery	Additional Sub Judge-II, Thiruvananthapuram	JMFC-I, Kottayam	Principal Sub Judge, Thiruvananthapuram
17	Smt. Sunitha K.P. Munsiff, Nadapuram	Sub Judge, Sulthan Bathery	JMFC, Nadapuram	Shri A.G. Sathishkumar (SI.No.7)
18	Smt. Usha Nair, JMFC, Haripad	Sub Judge, Pathanamthitta	Munsiff-Magistrate, Haripad	Shri JayakrishnanR. (SI.No.11)
19	Smt. Prasanna Gopan, Principal Munsiff, Kollam	Sub Judge, Pala	Addl. Sub Judge, Kollam	Principal Sub Judge, Kottayam



*Amal*

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
20	Shri Varghese T.G., JMFC, Wadakkanchery	Addl. Sub Judge-I, Thiruvananthapuram	JMFC, Kunnamkulam	Principal Sub Judge, Thiruvananthapuram
21	Shri Dinesh M.Pillai, JMFC, Pala	Sub Judge, Neyyattinkara	JMFC, Ettumanoor	Shri S.Radhakrishnan (SI.No.6)
22	Smt.Parvathy S.R., Additional Munsiff, Nedumangad	Principal Munsiff, Nedumangad	Continue to hold the full additional charge	Smt. Saima P.S. (SI.No.15)

The Officer at SI.No 1 eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in his new post.

Officer at SI.No. 10 is not eligible for transfer grant and joining time.

The Officer at SI.No 4, 10, 13, 14, 17, 18, 19 & 21 are eligible for Special Pay for extra administrative work @ Rs.1,875/- per month in their new posts.

The Officer at SI.No 22 are eligible for Special Pay for extra administrative work @ Rs.1,250/- per month in their new posts.

All officers at column IV will continue to hold their full additional charges, till new officers take charge.

Officers at SI.No. 12 to 21 who are promoted to the cadre of Sub Judge / CJMs are directed to relieve from the present post, only after the issuance of the Government orders appointing the officers at SI.No.2, 3, 5 to 9 & 11 as Full-time Secretaries of respective District Legal Services Authorities.

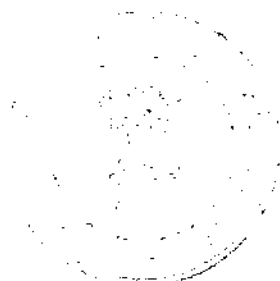
Shri Basheer A.M.,(SI.No.4) is directed to take charge as Additional Sub Judge-I, Ernakulam from Shri C.R.Dinesh after General Transfers, 2016. He is not eligible for Special Pay after General Transfers, 2016

Shri C.R.Dinesh(SI.No.12) is directed to take charge as Additional Sub Judge-III, Ernakulam after General Transfers, 2016

Shri Udayakumar V.(SI.No.15) is directed to take charge as Sub Judge, Nedumangad from Sub Judge, Attingal after General Transfers, 2016

Smt. Prasanna Gopan(SI.No.18) is directed to take charge as Sub Judge, Perumbavoor from the Sub Judge, Muvattupuzha after General Transfers, 2016

Shri V.Udayakumar and Smt. Prasanna Gopan are eligible Special Pay for extra administrative work @ Rs.1,875/- per month in their new posts after General Transfers, 2016.



*Arnell*

In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer / vacation officer on the day of absence.



( By Order )

*N. Anil Kumar*

N. Anil Kumar

Registrar( Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(22 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Additional Chief Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The 14 Principal District Judges and Chief Judicial Magistrates.  
The Officers and courts concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The A5, B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.  
The Administrative Records Section, High Court ( 2 copies )  
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.